

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) : (a) to (d). It is on humanitarian considerations that the Government of India have taken a decision to provide necessary relief assistance to the refugees from East Bengal. The Governments of border States, viz., West Bengal, Assam, Meghalaya and Tripura, to which the refugees are trekking from their homes in East Bengal, are providing necessary relief facilities in the shape of Shelter, food and medical assistance, under instructions from the Government of India. The cost of all such relief measures is, however, borne by the Central Government.

It is expected that these refugees will return to their homes as soon as conditions become favourable. It is, therefore, the policy of the Government of India to provide accommodation for them as far as possible in border States only, from where repatriation to their homes in East Bengal will be relatively easier.

For the same reason, the question of providing any employment to these refugees in India does not arise.

No refugees is reported to have entered Nagaland according to available information.

Distribution of Steel to Actual Consumers

*120. **SHRI H. M. PATEL :** Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased to state :

(a) whether Government have recently revised their policy for issuing steel quotas to actual consumers ;

(b) if so, the main features thereof ; and

(c) the reaction of the industry in this regard ?

THE MINISTER OF STEEL AND MINES (ISPAT AUR KHAN MANTRI) (SHRI MOHAN KUMARAMANGALAM) :

(a) No, Sir.

(b) and (c). Do not arise.

Enquiry into the problems and costs of pricing policy for aluminium and its products

447. **SHRI LILADHAR KOTOKI :** Will the Minister of STEEL AND MINES (ISPAT AUR KHAN MANTRI) be pleased state :

(a) whether Government had appointed a Working Group to enquire into the problems and costs of pricing policy for aluminium and its products ;

(b) if so, whether the Group has submitted its report ;

(c) the main recommendations/conclusions of the Group ; and

(d) the action taken or proposed to be taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (ISPAT AUR KHAN MANTRALAYA MEN RAJYA MANTRI) (SHRI SHAHNAWAZ KHAN) : (a) and (b). Yes, Sir.

(c) and (d). A copy of Government Resolution No. 5 (118) Met. 1/70 dated the 24th May, 1971, published in the Gazette of India Extraordinary, containing the recommendations of the Working group and the action taken or proposed to be taken thereon is laid on the Table of the House. [*Placed in Library see No. LT-204/71*]

Arrears of unpaid Sugarcane Price

448. **PROF. S. L. SAKSENA :** Will the MINISTER OF AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) the total arrears of Sugarcane price unpaid factory-wise in each State as on the 28th February, 1971 and the 30th April, 1971 ; and

(b) the date of commencement and if closed, of closing, of each sugar factory,